

**FORM-I FOR SEEKING CLEARANCE FOR PROJECT ATTRACTING CRZ**

**NOTIFICATION**

**(I) Basic information:**

Name of the Project	Development of Fishing Harbour in Kaluveli Waters at Azhagankuppam Village, Marakkaram Taluk, Viluppuram District and Alamparaikuppam Village, Cheyyur Taluk, Chengalpattu District, Tamil Nadu
Location or site alternatives under consideration	23/ I & 23/II - Azhagankuppam Village, Marakkaram Taluk, Villupuram District. 49/2 - Alamparaikuppam Village, Cheyyur Taluk, Chengalpattu District
Size of the project (in terms of total area)	Azhagankuppam Fishing Harbour - 3.22Ha. Alamparaikuppam Fishing Harbour – 3.43 Ha.
CRZ classification of the area	Azhagankuppam Fishing Harbour – CRZ-IB, CRZ-III Alamparaikuppam Fishing Harbour- CRZ-IB, CRZ-II Training Wall & Dredging - CRZ-IB, CRZ-II, CRZ-III, CRZ-IVA, CRZ-IVB.
Expected cost of the project	Rs. 235.00 Crores.

<b>Contact Information</b>	Mr. Mohan Kumar, Assistant Director of Fisheries Tamilnadu Fisheries Department, No.2/601, Chinna Neelangarai, Ice Factory, East Coast Road, Chennai – 600 115
Telephone Number	+91 44 24492719
E-mail	alamparaikuppam@gmail.com

**(II) Activity**

- 1. Construction, operation or decommissioning of the Project involving actions, which will cause physical changes in the locality (topography, land use, changes in water bodies, and the like)**

Serial No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities /rates, wherever possible) with source of information data
1.1	Permanent or temporary change in land use, land cover or topography including increase in intensity of	Yes	Barren land (intertidal) converted into permanent structure with

Serial No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities /rates, wherever possible) with source of information data
	land use (with respect to local land use plan)		multiple facilities
1.2	Details of CRZ classification as per the approved Coastal Zone Management Plan	Yes	Azhagankuppam Fishing Harbour – CRZ-IB, CRZ-III Alamparaikuppam Fishing Harbour- CRZ-IB, CRZ-II Training Wall & Dredging - CRZ-IB, CRZ-II, CRZ-III, CRZ-IVA. CRZ-IVB.
1.3	Whether located in CRZ-I area?	Yes	The two proposed harbours and the training wall will be developed on intertidal region which is CRZ-IB area.
1.4	The distance from the CRZ-I areas	Yes	The two proposed harbours and the training wall will be developed on intertidal region which is CRZ-IB area. Distance 0 Km.
1.5	Whether located within the hazard zone as mapped by Ministry of Environment and Forests/National Disaster Management Authority?	Yes	The proposed project are falls under seismic zone II (Low Damage Risk Zone) and Cyclone / Wind hazard (Vb = 50m/s – Very High Damage Risk Zone).
1.6	Whether the area is prone to cyclone, tsunami, tidal surge, subduction, earthquake etc.?	Yes	The proposed project are falls under seismic zone II (Low Damage Risk Zone) and Cyclone / Wind hazard (Vb = 50m/s – Very High Damage Risk Zone).
1.7	Whether the area is prone for saltwater ingress?	Yes	The area is prone to saltwater ingress
1.8	Clearance of existing land, vegetation and buildings?	No	The proposed project at Alamparaikuppam location involves transplantation of mangroves. The proposed project at Azhagankuppam does not involve any clearance of vegetation. The construction of

Serial No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities /rates, wherever possible) with source of information data
			training wall requires clearing of coastal vegetation (bushes).  No demolition of building will be undertaken.
1.9	Creation of new land uses?	Yes	Construction of fishing harbour infrastructure and its associated facilities for landing and processing of fish catch.
1.10	Pre-construction investigations e.g. borehole, soil testing?	Yes	Two land bore hole (LBH)and 4Nos. of Marine bore hole (MBH) were drilled as part of geotechnical investigation.
1.11	Construction works?	Yes	Construction of permanent marine infrastructure facilities such as Training wall, fishing harbour and allied structures.
1.12	Demolition works?	No	No demolition work will be carried out.
1.13	Temporary sites used for construction works or housing of construction workers?	Yes	Part of proposed site will be utilized for construction works and storage of materials, and temporary housing will be provided for workers.
1.14	Above ground buildings, structures or earthworks including linear structures, cut and fill or excavations	Yes	Construction of amenities will require earthworks. Filling of low-lying areas is envisaged to level and raise the existing ground.
1.15	Underground works including mining or tunneling?	No	Not envisaged.
1.16	Reclamation works?	Yes	Dredged soil will be used for reclamation.
1.17	Dredging / reclamation / land filling / disposal of dredged	Yes	Capital Dredging of 1.2 M.Cum will be undertaken for development of navigation channel and navigation

Serial No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities /rates, wherever possible) with source of information data
	material etc.?		within Kaluveli Waters to a depth of -2.5m
1.18	Offshore structures?	Yes	Training wall is proposed on the southern and northern side of the Kaluveli estuary.
1.19	Production and manufacturing processes?	No	No production and manufacturing processes are envisaged. Only fish handling will be carried out.
1.20	Facilities for storage of goods or materials?	Yes	Temporary sheds will be constructed for the storage of construction materials and other materials during construction phase. Fish catch will be stored in areas designated for cold storage units constructed during operation phase.
1.21	Facilities for treatment or disposal of solid waste or liquid effluents?	Yes	Solid wastes will be collected and disposed through authorized vendors. Sewage Treatment Plant of 15 KLD is proposed at the two fishing harbours for treatment of liquid effluents.
1.22	Facilities for long term housing of operational workers?	No	Not Envisaged
1.23	New road, rail or sea traffic during construction or operation?	Yes	Road traffic is envisaged during the construction phase for transport of materials.
1.24	New road, rail, air waterborne or other transport infrastructure including new or altered routes and stations, ports, airports etc?	No	No new approach road will be developed for Alamparaikuppam Fishing Harbour. However, the existing road system will be widened to facilitate vehicle movement.  New approach road is proposed for Azhagankuppam Fishing Harbour to connect with the Thazhangadu

Serial No.	Information/Checklist Confirmation	Yes/No	Details thereof (with approximate quantities /rates, wherever possible) with source of information data
			Village
1.25	Closure or diversion of existing transport routes or infrastructure leading to changes in traffic movements?	No	Not envisaged.
1.26	New or diverted transmission lines or pipelines?	No	Not envisaged.
1.27	Impoundment, damming, culverting, realignment or other changes to the hydrology of watercourses or aquifers?	No	Not envisaged.
1.28	Stream and river crossings?	No	Not Applicable.
1.29	Abstraction or transfers of water from ground or surface waters?	No	Water for Construction and post construction will be supplied from approved source
1.30	Changes in water bodies or the land surface affecting drainage or run-off?	No	Not envisaged.
1.31	Transport of personnel or materials for construction, operation or decommissioning?	Yes	Construction workers and construction materials will be transported to the construction site from the nearby local areas.
1.32	Long-term dismantling or decommissioning or restoration works?	No	Not envisaged.
1.33	Ongoing activity during decommissioning which could have an impact on the environment?	No	Not envisaged.
1.34	Influx of people to an area in either temporarily or permanently?	No	Not envisaged.

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1.35	Introduction of alien species?	No	Not Applicable.
1.36	Loss of native species or genetic diversity?	No	Not envisaged.
1.37	Any other actions?	No	Not Applicable.

**2. Use of Natural resources for construction or operation of the Project (such as land, water, materials or energy, especially any resources which are non-renewable or in short supply):**

<b>S. No.</b>	<b>Information/Checklist confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities /rates, wherever possible) with source of information data</b>
2.1	Land especially undeveloped or agricultural land (ha)	No	No agriculture land would be used. The proposed development would be undertaken in an undeveloped vacant land.
2.2	Water (expected source & competing users) unit: KLD.	Yes	Normal waterfit for construction will be outsourced from nearby approved sources. 50 KLD of water would be sourced by tankers at both fishing harbours for harbour utilities
2.3	Minerals (MT)	No	Not Applicable.
2.4	Construction material – stone, aggregates, sand/soil (expected source – MT)	Yes	Required quantities will be sourced from the government approved quarry sites during construction phase.
2.5	Forests and timber (source – MT)	No	Not Applicable.
2.6	Energy including electricity and fuels (source, competing users) Unit: fuel (MT), energy (MW)	Yes	Electricity will be sourced from TNEB and DG Set.
2.7	Any other natural resources (use appropriate standard units)	No	Not envisaged

**3. Use, storage, transport, handling or production of substances or materials, which could be harmful to human health or the environment or raise concerns about actual or perceived risks to human health.**

<b>S. No.</b>	<b>Information/Checklist confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities /rates, wherever possible) with source of information data</b>
3.1	Use of substances or materials, which are hazardous (as per MSIHC rules) to human health or the environment (flora, fauna, and water supplies)	No	No hazardous material/ chemical handling is proposed.
3.2	Changes in occurrence of disease or affect disease vectors (e.g. insect or water borne diseases)	No	Good housekeeping activities will be adopted. Hence there would be no disease vectors.
3.3	Affect the welfare of people e.g. by changing living conditions?	No	This project focuses on the welfare of the local fishing community by improving their livelihood. None would be affected.
3.4	Vulnerable groups of people who could be affected by the project e.g. hospital patients, children, the elderly etc.,	No	Not envisaged
3.5	Any other causes, that would affect local communities, fisherfolk, their livelihood, dwelling units of traditional local communities etc	Yes	The proposed project with proper infrastructure for handling fish catch would benefit the local fisherfolks for delivering better quality of fish to the market that would improve their livelihood.

**4. Production of solid wastes during construction or operation or decommissioning (MT/month)**

<b>S. No.</b>	<b>Information/Checklist confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities /rates, wherever possible) with source of information data</b>
4.1	Spoil, overburden or mine wastes	No	No waste will be generated.
4.2	Municipal waste (domestic and or	Yes	Solid and other domestic wastes will be collected, segregated and disposed

S. No.	Information/Checklist confirmation	Yes/ No	Details thereof (with approximate quantities /rates, wherever possible) with source of information data
	commercial wastes)		as per CPCB/ Municipal guidelines.
4.3	Hazardous wastes (as per Hazardous Waste Management Rules)	No	Not Envisaged.
4.4	Other industrial process wastes	No	Not Applicable.
4.5	Surplus product	No	Not Applicable.
4.6	Sewage sludge or other sludge from effluent treatment	Yes	The sewage from the proposed harbour will be treated in the proposed Sewage Treatment Plant (STP) of 15 KLD at both fishing harbours
4.7	Construction or demolition wastes	Yes	Construction wastes will be disposed through authorized vendors of TNPCB. Demolition is not envisaged.
4.8	Redundant machinery or equipment	No	Not envisaged
4.9	Contaminated soils or other materials	No	Not envisaged
4.10	Agricultural wastes	No	Not envisaged
4.11	Other solid wastes	No	Not envisaged

#### 5. Release of pollutants or any hazardous, toxic or noxious substances to air (Kg/hr)

S. No.	Information/Checklist confirmation	Yes/ No	Details thereof (with approximate quantities /rates, wherever possible) with source of information data
5.1	Emissions from combustion of fossil fuels from stationary or mobile sources	Yes	Emissions from DG sets are envisaged, occasionally, only during operation phase.
5.2	Emissions from production processes	No	Not applicable
5.3	Emissions from materials handling including storage or transport	Yes	Emission like dust will arise from transportation of materials during the

<b>S. No.</b>	<b>Information/Checklist confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities /rates, wherever possible) with source of information data</b>
			construction phase. It will be controlled by implementing appropriate dust suppression measures.
5.4	Emissions from construction activities including plant and equipment	Yes	Emissions from concrete mixers, dozers, diesel pumps etc is envisaged during construction phase. TNPCB approved equipment will be used to minimize the emission.
5.5	Dust or odours from handling of materials including construction materials, sewage and waste	Yes	The dust arising from the handling of construction materials will be arrested implementing suitable dust suppression/control measures.
5.6	Emissions from incineration of waste	No	Not Applicable.
5.7	Emissions from burning of waste in open air (e.g. slash materials, construction debris)	No	Not Applicable.
5.6	Emissions from any other sources	No	Not Applicable.

#### **6. Generation of Noise and Vibration, and Emissions of Light and Heat:**

<b>S. No.</b>	<b>Information/Checklist confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities /rates, wherever possible) with source of information data</b>
6.1	From operation of equipment e.g. engines, ventilation plant, crushers	Yes	Noise from truck movement during construction phase, and vessel movement and boat repairing yard during operation phase are envisaged. It will be maintained within the permissible limit.
6.2	From industrial or similar processes	No	Not envisaged
6.3	From construction or demolition	Yes	Noise from construction activities are envisaged and will be maintained within the permissible limit as per

<b>S. No.</b>	<b>Information/Checklist confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities /rates, wherever possible) with source of information data</b>
			CPCB standards.
6.4	From blasting or piling	No	Not Applicable
6.5	From construction or operational traffic	Yes	Noise from trucks are envisaged and will be maintained within the permissible limit as per CPCB standards.
6.6	From lighting or cooling systems	No	Not Envisaged.
6.7	From any other sources	No	Not Applicable.

**7. Risks of contamination of land or water from releases of pollutants into the ground or into sewers, surface waters, groundwater, coastal waters or the sea:**

<b>S. No.</b>	<b>Information/Checklist confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities /rates, wherever possible) with source of information data</b>
7.1	From handling, storage, use or spillage of hazardous materials	No	No hazardous materials are utilized.
7.2	From discharge of sewage or other effluents to water or the land (expected mode and place of discharge)	No	Sewage will be treated in the proposed STP of 15 KLD capacity, and the treated water will be used for non-potable purpose and irrigation of Greenbelt.
7.3	By deposition of pollutants emitted to air into the land or into water	No	Not Envisaged.
7.4	From any other sources	No	Not Applicable.
7.5	Is there a risk of long term build-up of pollutants in the environment from these sources?	No	Not Applicable.

**8. Risk of accidents during construction or operation of the Project, which could affect human health or the environment**

<b>S. No.</b>	<b>Information/Checklist confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities /rates, wherever possible) with source of information data</b>
8.1	From explosions, spillages, fires etc from storage, handling, use or production of hazardous Substances	Yes	There is possibility of minor accident and proper Disaster Management Plan will be provided to handle the situations.
8.2	From any other causes	No	Not Envisaged.
8.3	Could the project be affected by natural disasters causing environmental damage (e.g., floods, earthquakes, landslides, cloudburst etc)?	No	The proposed project falls under seismic zone II (Low Damage Risk Zone)

**9. Factors which should be considered (such as consequential development) which could lead to environmental effects or the potential for cumulative impacts with other existing or planned activities in the locality**

<b>S. No.</b>	<b>Information/Checklist confirmation</b>	<b>Yes/ No</b>	<b>Details thereof (with approximate quantities /rates, wherever possible) with source of information data</b>
9.1	Lead to development of supporting facilities, ancillary development or development stimulated by the project which could have impact on the environment e.g.: Supporting infrastructure (roads, power supply, waste or waste water treatment, etc.)	No	Not Envisaged.
9.2	Lead to after-use of the site, which could have an impact on the environment	No	Not Applicable.
9.3	Set a precedent for later developments	No	Not Applicable.
9.4	Have cumulative effects due to proximity to other existing or planned projects with similar effects	No	Not envisaged

### (III) Environmental Sensitivity

Sr. No.	Areas	Name/ Identity	Aerial distance (within 15 km) Proposed project location boundary	Direction
1	Areas protected under international conventions, national or local legislation for their ecological, landscape, cultural or other related value	<ul style="list-style-type: none"> <li>Alamparai Fort.</li> <li>Mangrove</li> <li>Sitharkadu R.F.</li> <li>Tottacheri R.F.</li> <li>Marakkanam R.F.</li> </ul>	<ul style="list-style-type: none"> <li>0.5 Km-</li> <li>0.28 Km</li> <li>7.7 Km</li> <li>3.5 Km.</li> <li>6.2 Km</li> </ul>	<ul style="list-style-type: none"> <li>NE</li> <li>N</li> <li>NNW</li> <li>W</li> <li>SW</li> </ul>
2	Areas which are important or sensitive of ecological reasons – wetlands, water courses or other water bodies, coastal zone, biospheres, mountains, forests	<ul style="list-style-type: none"> <li>Kaluveli Backwater</li> </ul>	<ul style="list-style-type: none"> <li>0 Km.</li> </ul>	W
3	Areas used by protected, important or sensitive species of flora or fauna for breeding, nesting, foraging, resting, over wintering, migration	<ul style="list-style-type: none"> <li>Mangrove</li> </ul>	<ul style="list-style-type: none"> <li>0.28 K m</li> </ul>	N
4	Inland, coastal, marine or underground waters	<ul style="list-style-type: none"> <li>Kaluveli Backwater</li> </ul>	<ul style="list-style-type: none"> <li>0 Km</li> </ul>	W
5	State, National boundaries	Nil (None within 15 Km radius)		
6	Routes or facilities used by the public for access to recreation or other tourist, pilgrim areas.	Nil		
7	Defence installations	Nil (None within 15 Km Radius)		
8	Densely populated or built-up area	<ul style="list-style-type: none"> <li>Azhagankuppam Village</li> <li>Alamparaikuppam Village</li> </ul>	<ul style="list-style-type: none"> <li>1.5 Km</li> <li>0.6 Km</li> </ul>	<ul style="list-style-type: none"> <li>E</li> <li>E</li> </ul>

Sr. No.	Areas	Name/ Identity	Aerial distance (within 15 km) Proposed project location boundary	Direction
9	Areas occupied by sensitive man made land uses ( <i>hospitals, schools, places of worship, community facilities</i> )	<ul style="list-style-type: none"> <li>• KVS Matriculation Hr. Sec School</li> <li>• Kappivakkam Panchayat Union School</li> <li>• Vilambur Panchayat Union School</li> <li>• Panaiyur Periyakuppam Elementary School.</li> <li>• Vilambur School.</li> <li>• Vembanur Panchayat Union School.</li> <li>• Vennanguppattu Panchayat Union School</li> </ul>	<ul style="list-style-type: none"> <li>• 3.6 Km</li> <li>• 3.8 Km</li> <li>• 6.4 Km</li> <li>• 7.2 Km</li> <li>• 6.3 Km</li> <li>• 1.8 Km</li> <li>• 3.4 Km</li> </ul>	<ul style="list-style-type: none"> <li>• N</li> <li>• N</li> <li>• NE</li> <li>• NE</li> <li>• N</li> <li>• W</li> <li>• NW</li> </ul>
10	Areas containing important, high quality or scarce resources ( <i>ground water resource, surface resources, forestry, agriculture, fisheries, tourism, minerals</i> )	<ul style="list-style-type: none"> <li>• Azhagankuppam village</li> <li>• Alamparikupam village</li> </ul>	<ul style="list-style-type: none"> <li>• 1.5 Km</li> <li>• 0.6 Km</li> </ul>	<ul style="list-style-type: none"> <li>• E</li> <li>• E</li> </ul>
11	Areas already subjected to pollution or environmental damage. ( <i>those where existing legal environmental standards are exceeded</i> )	No (None within 15 Km radius)		

*\*Note: Above measurements are aerial distances*

I hereby give an undertaking that the data and information given above are true to the best of my knowledge and belief and I am aware that any if any part of the data /information submitted is found to be false or misleading at any stage, the project is liable to be rejected and the clearance given, if any, to the project is likely to be revoked at our risk and cost.



	<b>Form - 1 Application seeking CRZ clearance for "Development of Fishing Harbour in Kaluveli Waters at Alamparaikuppam, Kancheepuram District"</b>
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Sr. No.	Areas	Name/ Identity	Aerial distance (within 15 km) Proposed project location boundary	Direction
12	Areas susceptible to natural hazard which could cause the project to present environmental problems (earthquakes, subsidence, landslides, erosion, flooding or extreme or adverse climatic conditions)	The proposed project are falls under seismic zone II (Low Damage Risk Zone) and Cyclone / Wind hazard (Vb = 50m/s – Very High Damage Risk Zone).		

*\*Note: Above measurements are aerial distances*

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**Assistant Director of Fisheries**  
**Kancheepuram**  
**@ Neelankarai.**